

Flood Control Schemes

*175. **Shri Ibrahim:** Will the Minister of Irrigation and Power be pleased to state the names of the States that have so far asked for loans for the execution of flood control schemes?

The Deputy Minister of Irrigation and Power (Shri Hathi): During 1954-55, loans for financing Flood Protection given to Assam, Bihar, Jammu and Kashmir, Punjab, Uttar Pradesh and West Bengal. In so far as loan assistance during 1955-56 is concerned, it was decided at the third meeting of the Central Control Board held on the 28th March 1955, that the States concerned should, send their over-all programme of work before September, 1955. Such programmes have been received so far from Orissa and Uttar Pradesh only.

Shri S. N. Das: Since the Central Government has taken up these flood control measures, may I know the number of schemes in different States that have been completed, and to what extent they have proved successful in preventing flood?

Shri Hathi: So far as the various schemes in different States are concerned, it will not be possible to give the exact number. What the Central Government has done is to give Central assistance to the various States for financing their schemes. They have to send their programme. But so far as Assam, West Bengal and U.P. are concerned, they have special schemes for protection from floods. In such schemes the work, so far as this year's target is concerned, has been completed. But it is not possible for me to give the number of the schemes in various States.

Shri N. B. Chowdhury: May I know what steps Government have taken to see that losses do not take place due to the work being left half done without sufficient safeguards before the rainy season?

Shri Hathi: So far as the Government is concerned, they take all precautions that the works are not completed and not left half done. That is the main precaution which we take before fixing up the targets. It may be that the full protection work may not be completed within one season. But whatever target is fixed, we are trying to reach that target.

Shrimati Renu Chakravartty: May I know if the West Bengal Government has not asked for any loan or any help in any form for flood control measures in North Bengal for harnessing the Tista?

Shri Hathi: They have not done so for the year 1955-56, but for the year 1954-55 they had asked for a loan of Rs. 50 lakhs.

The Minister of Planning and Irrigation and Power (Shri Nanda): I may add that the Bengal programme has been made and provision has been made also for the current year.

Pandit D. N. Tiwary: May I know whether the money allotted to the Bihar Government has been expended in full or whether some portion is still to be expended in full or whether some portion is still to be expended for 1954-55?

Shri Hathi: I think they have spent Rs. 35 lakhs.

Tungabhadra Project

*176. **Shri Sivamurthi Swami:** Will the Minister of Irrigation and Power be pleased to state:

(a) the acreage of land brought under irrigation under the Tungabhadra Project;

(b) the mileage of canals constructed so far; and

(c) the total number of distributaries which comprise this canal system?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) 19,600 acres.

(b) 231 miles.

(c) 204 distributaries.

Shri Sivamurthi Swami: Though the project work has been completed two years ago, what are the reasons that such a small acreage of lands is irrigated?

Shri Hathi: For various reasons there has been delay in the utilisation of the water. In the first place, last year the water was released in July; by that time it had already rained and perhaps the cultivators were not ready to receive the water. The second reason was that the land under irrigation was not ready; it had to be levelled before carrying the tributaries and that required some labour, money, etc. The third reason was that people in that area were not used to irrigation, they were used to dry cultivation only. Efforts are being made by the State Government to educate the people in this respect and to give them loans for levelling and bunding the land.

Shri Sivamurthi Swami: May I know whether any scheme has been formulated by the State Government and sent to the Centre for help for development of this area?

Shri Hathi: They have asked for loans for this purpose.

Shri Sivamurthi Swami: May I know whether it has been sanctioned?

Shri Hathji: The loans for both Mysore and Hyderabad have been sanctioned.

Shri T. Subrahmanyam: Is it a fact that the Government of Mysore have requested the Central Government to make available to them a crore of rupees to be distributed as loans to the agriculturists for development work?

Shri Hathji: I think a loan of Rs. 54 lakhs has been sanctioned for Hyderabad State but the figure is subject to verification.

Petrol

*177. **Shri P. C. Bose:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that the price of petrol has been raised from May, 1955; and

(b) if so, the reasons therefor?

The Minister of Commerce (Shri Karmarkar): (a) No, Sir.

(b) Does not arise.

In regard to (a) I should add that in fact from 20-6-55 petrol prices have been reduced.

Shri P. C. Bose: I had to pay more in the beginning of May. Will the hon. Minister please make some enquiries?

Shri Karmarkar: My hon. friend should take greater care before making payment and should pay strictly according to the rates that are prescribed.

Shri Natesan: May I know on what basis the ceiling price of petrol is fixed in this country?

Shri Karmarkar: The accounting procedure is what is known as the valued stock accounting system. If my friend asks any questions on that I will have to ask for notice.

Steel

*179. **Shri Bibhuti Mishra:** Will the Minister of Commerce and Industry be pleased to state the estimated total requirements of steel in 1955?

The Deputy Minister of Commerce and Industry (Shri Kanungo): About 2.5 million tons.

श्री बिभूति मिश्र : सरकार अपने देश के उत्पादन से इसके लिये कितना लेगी और बाहर से कितना मंगावेगी ?

श्री कानुनगो : देश का उत्पादन १.२ मिलियन टन है। इसके अलावा कितनी जरूरत पड़ेगी वह बाहर से मंगाना पड़ेगा।

श्री बिभूति मिश्र : सरकार ने जो इस्पात की आवश्यकता निर्दिष्ट की है, उसमें क्या यह भी निर्दिष्ट किया गया है कि इतना देहात के सर्चों के लिये दिया जायेगा और इतना शहर के सर्चों के लिये दिया जायेगा ?

श्री कानुनगो : जब स्टेट गवर्नमेंट अपनी मांग करती है खेती बाड़ी के लिये और घर बनाने के लिये, तो बही तय करती है कि देहात को कितना स्टील दिया जायेगा और शहरों को कितना दिया जायेगा।

Sardar Hukam Singh: In assessing these requirements, may I know whether the full demands of Defence, Railways, development schemes and housing schemes for D.P.'s have been allowed or whether there has been any cur in those demands.

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): The demands have been allowed to the extent the supplies were available.

सेठ गोविन्द दास : जितना लोहा अभी बाहर से आता है उसको हिन्दुस्तान में तैयार करने के लिये कितनी फैक्ट्री और बनानी पड़ेगी और कब तक यह आशा की जाती है कि हमारी जितनी जरूरत है उसको हम यहीं से पूरा कर सकेंगे ?

श्री कानुनगो : अभी तो दो फैक्ट्रियां बन रही हैं और उनके अलावा तीसरी की चर्चा हो रही है। इन तीन फैक्ट्रियों के चलने से अपनी सब जरूरत पूरी हो जायेगी और ज्यादा जरूरत होगी तो और दूसर कारखाने खोलने होंगे।

Village Industries

*180. **Shri Gadilingana Gowd:** Will the Minister of Production be pleased to state:

(a) whether it is a fact that a scheme known as the Intensive Area Scheme has been taken up in about fifteen centres to improve the village industries;

(b) the number of centres opened in Andhra State under this Scheme; and

(c) the criteria for selection of these centres?

The Deputy Minister of Production (Shri Satish Chandra): (a) Yes, Sir.